4. The Details of the Grade-Wise Salary Structure of Airline Attendants and Other Allowances in AICL is given below:

Designation	Basic	Conveyance	Uniform	Kit	Fixed	Fixed	Rate	Emoluments	Total	Annual
	pay	Allowance	Mainte-	Mainte-	Dear-	Emolu-	per	based on	Emolu-	incre-
	Rs.	Rs.	nance	nance	ness	ments	Flying	80 hrs.	ments	ment
			Allow-	Allow-	Allow-	per	Hour	flying per	per	Rs.
			ance	ance	ance	month	Rs.	month	Month	
			Rs.		Rs.	Rs.		Rs.	Rs.	
Training	Stipend					8,000				
AA	6,000	500	2,500	3,000	1,500	13,500	200	12,000	25,500	100
Sr. AA	6,000	600	3,000	3,000	2,000	14,600	300	18,000	32,600	200
AAIC	7,000	700	3,500	3,000	2,500	16,700	400	24,000	40,700	300
CAA	8,000	800	4,000	3,000	3,000	18,800	400	24,000	42,800	400

Total number of Airline Attendants in AICL, flying wide-body aircraft, on secondment to Air India, as on October 31, 2011 is 283.

The details of the grade-wise salary structure of Airline Attendants and other allowances, while on secondment to Air India, is given below:

Year of	Basic	Conveyance	Uniform	Kit	Fixed	Total	+ Flying		+ Subsistence		Annual
Contract	per	Allowance	Mainte-	Mainte-	DA	Fixed	@ 60 hrs		Allowance		increment
	Months	Rs.	nance	nance	per	Emolu-			@ 60 hrs flying pm		
			Allow-	Allow-	month	ments					
			ance	ance							
	(Rs.)	(Rs.)	(Rs.)	(Rs.)	(Rs.)	(Rs.)	Min.	Max	Min	Max	(Rs.)
Training	Stipend										
1st to 3rd	6,000	500	2,500	3,000	1,500	13,500	18,630	27,945	9,315	13,973	100

Note: Flying Allowance and Subsistence Allowance is based on actual number of hours flown. Above is indicative figure at 60 hrs of flying.

In addition, the Airline Attendants are also entitled to a Reimbursement of Premium on Medi-Claim upto an amount of Rs. 6,000/- per annum.

Carbon Tax on Aircraft

944. SHRI RAJKUMAR DHOOT : SHRI SANJAY RAUT :

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that European Union recently directed the airlines of India to submit Carbon emission details of their aircrafts and thereafter imposed Carbon tax on these aircrafts;

- (b) if so, the details thereof;
- (c) whether Government proposes to adopt the similar policy on the European aircrafts operating in India; and
 - (d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Though the European Union has directed Indian carriers to submit emission details of their aircraft by 31.03.2012, no Indian carrier is submitting them in view of the position of the Government. Hence the imposition of carbon tax does not arise.

(c) and (d) Pursuan to the adoption of the Moscow Declaration of 22nd February, 2012 by over 30 countries on the European Union-Emission Trading Scheme (EU-ETS), a basket of measures are available to the Government as counter measures, and depending upon EU's consideration of the resolution of the Moscow Declaration, appropriate retaliatory measures would be undertaken by all signatories to the Declaration and also other nations wishing to join.

Renovation of Airports in Tamil Nadu

945. SHRI N. BALAGANGA:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the present status of modernisation or renovation or upgradation of airports in the country, particularly in the State of Tamil Nadu;
- (b) the names of airports pending modernisation and the time by which they are likely to be modernised;
- (c) the expenditure incurred thereon along with the allocations made in the budget of the current year for the purpose, airport-wise; and
 - (d) the steps taken by Government for early completion of this project?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Status of modernization/upgradation of airports in the country are given in the Annexure-I [See Appendix 225 Annexure No. 4]

- (c) Details of allocation made in the current year in respect of various airports as well as expenditure thereon upto February 2012 are given in the Statement (*See* below)
- (d) Continuous monitoring of the ongoing projects is done at the level of Member (Planning) and Chairman, Airports Authority of India and reviewed at Ministry level to ensure that the bottlenecks if any are removed and the projects are completed at the earliest.